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Adult Education

7187. SHRI HARIHAR SOREN: SHRI K. RAMAMURTHY:

Will the Minister of EDUCATION be pleased to state:

- (a) the total amount earmarked for the implementation of Adult Education programme in 1982-83;
- (b) the state-wise allocation of such amount for implementing adult education programme in the above financial year; and
 - (c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF CULTURE EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) (a) to (c). An amount of Rs. 14.25 crores in the Central Plan and a tentative amount of Rs. 12.14 crores in the States Plans have been earmarked for Adult Education in the Annual Plan for 1982-83. This amount is in addition to the hon-plan provision made in the Central and state budgets for 1982-83. The State-wise total amount earmarked for Adult Education will thus depend upon the amounts actually provided in the Central and State budgetsboth under plan and non-plan in 1982-83.

Assistance to Voluntary Organisation for Setting up New Hospitails, Dispensaries

7188. SHRI MOHANLAL PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is fact that Government have launched a scheme to grant assistance to voluntary organisation to set up new hospitals and dispensaries in rural areas;
- (b) if so, when this scheme was launched;
- (c) the details of assistance offered; and

(d) what is the progress achieved in this respect so far?

THE DEPUTY MINISTER FOR HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI):
(a) Yes.

- (b) On 25th January, 1975.
- (c) Under this scheme, the approved expenditure towards purchase of land, construction of hospital building and purchase of hospital equipment is met equally by the Central Government, the State Government and the institution concerned.
- (d) Till date, a sum of Rs. 102.41 lakhs has been sanctioned to 17 voluntary institutions for 23 hospitals. Out of this, a sum of Rs. 94.66 lakhs has already been released and the balance will be released to the concerned grantee institutions after they have complied with the prescribed conditions.

Taking over of Aryurvedic and Unani Tibbia College

7189. PROF. MADHU DANDAWATE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the students and the staff including the Principal of the prestigenous Ayurvedic and Unani Tibbia (Medical) College in Delhi have demanded that the college should be taken over either by the Government or by the Delhi University in view of the deteriorating conditions in the college;
- (b) if so, whether Government have inquired into the conditions in the college; and
- (c) if so, whether Government or Delhi University is likely to take over the college?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI): (a) Yes.